NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 02/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/606/ (IB)/2017

NAME OF THE PETITIONER(S)

: EDELWEISS ASSET RECONSTRUCTION CO. LTD

NAME OF THE RESPONDENT(S)

: FRONTLINE PRINTERS PVT LTD

UNDER SECTION

: 7 RULE 4

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

VINOD KUMAR 1 .

Coursel for Petitione

for Yinad | amon

2. S.V. Supraja Rahul Balaji

counsel for Respondent for SUL Suproj

ORDER

Counsel representing both the parties are present. Heard both the counsel. Order is reserved.

> K Anantha Padmanabha Swamy Member (Judicial)

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